

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 211 OF 2018 &
IA NO. 995 OF 2018

Dated : 12th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Tata Prasanna Kumar

....Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Basawa Prabhu Patil, Sr. Adv.
Mr. Geet Ahuja
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Anini Debbarman for R-2

ORDER

List this matter for further hearing on **19.09.2019.**

(Ravindra Kumar Verma)
Technical Member

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(Justice Manjula Chellur)
Chairperson